

## **RAJASTHAN HIGH COURT**

e-Pay - Digital Payment of Fine

ई–पे – जुर्माने का डिजिटल भुगतान

pay.ecourts.gov.in



### INTRODUCTION – परिचय

• The facility of online payment of **Fine** in District Courts of Rajasthan has also been started on ePay Portal (https://pay.ecourts.gov.in) along-with earlier available facility of Court Fees.

राजस्थान के जिला न्यायालयों की जुर्माना राशि को ऑनलाइन जमा कराने सुविधा भी ई–पे पोर्टल (https://pay.ecourts.gov.in) पर कोर्ट फीस के सामानांतर प्रारम्भ कर दी गयी है।

 ePay Portal is directly integrated with Online Receipts Portal of Rajasthan State Government (eGRAS). This facility may be availed through Net-banking, Debit/Credit Cards and BHIM UPI.

ई-पे पोर्टल, राजस्थान सरकार के ऑनलाईन भुगतान पोर्टल ई-ग्रास से सीधा जुड़ा हुआ है। इस सुविधा का उपयोग, नेट बैंकिंग, डेबिट/क्रेडिट कार्ड या भीम यूपीआई के माध्यम से किया जा सकता है।

- This facility is available 24X7 and can be availed anywhere anytime to online deposit the amount of fine as ordered by concerned Court.
   यह सुविधा 24X7 उपलब्ध है जिसे कहीं से भी कभी भी सम्बंधित न्यायालय द्वारा आदेशित जुर्माना राशि ऑनलाइन जमा करवाने के उपयोग में लिया जा सकता है।
- Receipt of Payment of Fine generated from ePay portal will be submitted by the litigant/advocate in the concerned Court. The payment will be verified and defaced/cancelled by the Court Staff so that the same cannot be misused elsewhere.
   ई-पे पोर्टल पर की गयी जुर्माना राशि भुगतान की रसीद, अधिवक्ता या पक्षकार द्वारा संबंधित न्यायालय में जमा करायी जायेगी। न्यायालय स्टाफ द्वारा जुर्माना राशि रसीद को डिफेस या निरस्त किया जायेगा जिससे इसका अन्यत्र उपयोग नहीं किया जा सके।

# PROCESS FOR ONLINE PAYMENT OF FINE जुर्माना राशि के आनलाईन भुगतान की प्रक्रिया

1. Open URL https://pay.ecourts.gov.in in browser (Google Chrome, Firefox etc.) following screen will be displayed

वेब ब्राउजर (गूगल क्रोम, फायरफाक्स आदि) में UR स्क्रीन दिखाई देगी:–



- 2. Choose Fine as Payment type. भुगतान प्रकार में फाइन (जुर्माना) का चयन करें।
- NOTE:- Fine can only be paid for existing cases.
   नोट:- फाइन (जुर्माना) का भुगतान केवल लंबित प्रकरणों के लिए किया जा सकता है।
- 4. For identifying the existing case choose from O CNR Number OR O Case Number लंबित प्रकरण की पहचान आप O सी एन आर नंबर या O केस नंबर द्वारा कर सकते हैं।
- 5. CNR Number is a unique 16-digit alphanumeric number, which is assigned to each case filed in the High Courts or District Courts, since it is unique it can be used to accurately identify any case in India. CNR number can be found from eCourt services website or from Kiosks located in Court premises, you may also contact court staff for CNR number. एक विशिष्ट 16 डिजिट की अल्फा न्यूमेरिक नंबर है जो की उच्च न्यायालय अथवा जिला न्यायालय में संस्थित प्रत्येक प्रकरण को दिया जाता है, विशिष्ट संख्या होने से इसका उपयोग भारत-भर में किसी भी प्रकरण की सही पहचान के लिए किया जा सकता है। सी एन आर नंबर पता करने के लिए आप ई-कोर्ट की वेबसाइट, न्यायालय परिसर में स्थापित कियोस्क का उपयोग कर सकते हैं या कोर्ट स्टाफ से जानकारी ले सकते हैं ।

वेब ब्राउजर (गूगल क्रोम, फायरफाक्स आदि) में URL https://pay.ecourts.gov.in खोलें। आपको निम्न

6. For finding Case Particulars through CNR Number simply type unique 16 Digit CNR number and then Click on GO to display case particulars. Kindly verify particulars before proceeding.

सी एन आर नंबर के द्वारा केस की सही पहचान करने हेतु 16 डिजिट का सी एन आर नंबर एंटर करें एवं GO पर क्लिक करने पर केस सम्बन्धी सूचना दिखाई देगी । कृपया आगे बढ़ने से पहले इन्हे जांच लें।

udicial Deposi	t OFine OPenalty
	Fine
	e No.
* CNR Number	RJBR010023422019 Go
	Case No : Session Case/0000001/2020
	Court No.: 3
	Designation :Addl District and Sessions Judge I
* Party	Select Party No.
	Enter New Party Name
* Amount	Amount
* Mobile No	Enter Mobile No
	Terms and Conditions The web site pay.ecourts.gov.in is designed and developed by National Informatics Centre

particulars through finding 7. For Case Select case Number, State(Rajasthan) $\rightarrow$ Relevant District  $\rightarrow$ Relevant Establishment  $\rightarrow$ Case Type and then enter Case Number and Year and Click on **GO** to display case particulars. Kindly verify particulars before proceeding.

केस नंबर के द्वारा केस की सही पहचान करने हेतु स्टेट (राजस्थान)→सम्बंधित ज़िला →सम्बंधित इस्टैब्लिशमेंट →केस टाइप का चुनाव करें एवं केस नंबर व वर्ष एंटर करके GO पर क्लिक करने पर केस सम्बन्धी सूचना दिखाई देगी। कृपया आगे बढ़ने से पहले इन्हे जांच लें।

dicial Deposit	<b>●</b> Fine	$\bigcirc$	Penalty
	Fine		
	No.		
* State	Rajasthan	-	
• District	Baran	-	
Establishment	DJ ADJ Baran HQ	-	
Case Type	Session Case	-	
Case Number	1 Year	2020	Go
	Court No. : 3		-
	Designation :Addl District and Sessions	Judge I	
* Party	Select Party	-	
	Enter New Party Name		
* Amount	Amount		
• Mobile No	Enter Mobile No		
	Terms and Conditions The web site		
	Terms and Conditions The web site pay.ecourts.gov.in is designed and		
	developed by National Informatics Cent	e.	

- 8. Thereafter, choose the name of party who is depositing Fine in Case from dropthen enter name in Enter New Party Name Box तदुपरांत उस पक्षकार का नाम ड्राप–डाउन लिस्ट में से चुने जो प्रकरण में जुर्माना जमा करा रहा है , यदि Enter New Party Name बॉक्स में पक्षकार का नाम लिखें।
- 9. Enter Amount of Fine as implicated by Court and Mobile Number

* Case Number	1	* Year 2020	Go
	Court No. : 3		
	Designation Add District and	Sessions Judge I	
Party	Select Party	· ·	
	Select Party		
* Amount	Petitioner		
	Rajasthan Goverment		
MODIIE NO	Respondent		
	Mamta Bai		
	pay.ecourts.gov.in is designed	and tics Centre	
	under eCourts project for the		
		and Conditions	
		and conditions	

10. Select the check box for "I Agree to above Terms and Conditions."

"I Agree to above Terms and Conditions." को टिक करें।

- 11. Click on Generate OTP and an OTP will be received on your mobile. जनरेट ओटीपी पर क्लिक करें। आपके मोबाइल पर ओटीपी प्राप्त होगा।
- 12. Enter OTP and click on "Verify" button. ओटीपी डालें और वेरिफाई करें।
- 13. If OTP is not received, user can regenerate the OTP after 2 minutes. यदि ओटीपी नहीं आता है तो दो मिनट बाद पूनः जनरेट कर सकते हैं।

down list, if party name is not in drop-down list or any new party is depositing fine

पक्षकार का नाम ड्राप डाउन–लिस्ट में नहीं हो या अन्य पक्षकार द्वारा जुर्माना जमा करवाया जा रहा हो तो

प्रकरण में सम्बंधित न्यायालय द्वारा अधिरोपित जुर्माना राशि तथा मोबाइल नंबर फीड करें।



14. After verification, the user will be directed to the page of eGRAS (Rajasthan Government Receipt Accounting System) for payment of amount of fine. वेरिफिकेशन के बाद, उपयोगकर्ता स्वतः राजस्थान सरकार के ई ग्रास के पोर्टल पर पहुंच जायेगा जहां जुर्माना राशि का भुगतान किया जायेगा।



- 15. Click on GUEST button to proceed GUEST पर क्लिक करें।
- 16. Thereafter, List of Banks/Payment Gateways integrated with eGRAS will be displayed
  - A) Choose from 9 Banks shown on the top if you have Net Banking Available in any one of them-

ई ग्रास के पोर्टल पर बैंक व पेमेन्ट गेटवे की सूची दिखाई देगी

A) सबसे ऊपर नौ बैंकों के नाम दिखाई देंगे। यदि आपके पास इनमें से किसी भी बैंक में नेट बैंकिंग की स्विधा है तो आप संबंधित बैंक का चयन कर सकते हैं-



B) Choose Payment Gateway on the bottom if you want to avail facility of payment through Credit/ Debit Card or Net banking from other banks associated with payment gateway-

यदि आप डेबिट/क्रेडिट कार्ड का उपयोग करना चाहते हैं एवं यदि आपके पास ऊपर दिये गये 9 बैंकों के अलावा किसी अन्य बैंक की नेट बैंकिंग है तो नीचे दिये गये पेमेन्ट गेटवे का उपयोग कर सकते हैं-

> Payment gateway/Credit/Debit Card **SBIePav** पंजाब नेसन्त बेंक

1. Following Banks are at present associated with SBI-ePay Gateway वर्तमान में एसबीआई पेमेन्ट गेटवे पर निम्न बैंक उपलब्ध हैं-



<ul> <li>Airtel Payments Bank</li> </ul>	HDFC Bank
• Andhra Bank	ICICI Netbanking
AXIS Bank	• IDBI Bank IDFC Netbanking
Bank of India	<ul> <li>IDFC Netbanking</li> </ul>
Bank of Maharashtra	• Indian Bank
• Canara Bank	• Indian Overseas Bank
Catholic Syrian Bank	• IndusInd Bank
<ul> <li>Central Bank Of India</li> </ul>	• Jammu and Kashmir Bank
<ul> <li>Citibank Netbanking</li> </ul>	• Janata Sahakari Bank Pune
City Union Bank	• Karnataka Bank
<ul> <li>Corporation Bank</li> </ul>	• Karur Vysya - Corporate
• Cosmos Bank	• Karur Vysya - Retail
• DCB Bank	<ul> <li>Kotak Mahindra Bank</li> </ul>
• Dena Bank	• Lakshmi Vilas Bank - Retail
Deutsche Bank	• Lakshmi Vilas Bank - Corporate
• Dhanlaxmi Bank	Oriental Bank of Commerce
<ul> <li>Federal Bank</li> </ul>	PMC Bank Limited

C) For **BHIM UPI Payment** Choose SBI-ePay Gateway भीम यूपाआई से भुगतान करेन के लिए SBI-ePay Gateway का चयन करें।



- Yes Bank
- United Bank Of India Vijaya Bank
- Union Bank Retail
- Union Bank Corporate
- The Nainital Bank • UCO Bank
- Tamilnad Mercantile Bank • The Bharat Co-op. Bank Ltd
- Syndicate Bank
- State Bank of India
- South Indian Bank
- SVC Bank Ltd.
- Punjab And Sind Bank Saraswat Bank
- Punjab National Bank Corporate
- Punjab National Bank Retail

- UCO Bank • Union Bank Of India • United Bank of India

YES Bank

- Tamilnad Mercantile Bank
- Syndicate Bank
- South Indian Bank
- Saraswat Bank
- SVC Retail
- Puniab and Sind Bank

17. After Selecting appropriate payment option click on Pay Now button to proceed further

उपयुक्त पेमेन्ट विकल्प का चयन करेन के बाद Pay Now पर क्लिक करें

18. A message will be displayed – Record saved successfully – click on OK आपको Record saved successfully मैसेज दिखाई देगा जिसमें OK पर क्लिक करें।



19. Thereafter, E-CHALLAN will be displayed with transaction details like this:

इसके बाद निम्न प्रकार से ई चालान दिखाई देगा–

ec	RAS	Dep Gove	oart <i>i</i> rnm	nent of Fi ent of Ra	inance jasthan	
elcome : Guest	Date : 24-05-20	020 16:44:40				सत्यमेव जयते Logou
		Go	E-CH vernmen	IALLAN t of Rajasthan		
GRN :- 3940225	9					
Department	Rajasthan Hig	Jh Court			Payee Details	
Type Of Payment	Online			TIN/Actt.No. /VehicleNo./Taxid(If Any)	0	
Office Name	DISTT. & SES	SIONS JUDGE, BARAN		PAN No.(If Applicable)		
Location	BARAN			Full Name	Mamta Bai	
Year (Period)	24/05/2020 -To	- 24/05/2020		Address	NA	
SNo. Budget H	lead/Purpose	Amount in Rs.	1	Town/City/District	NA	
1 0070-01-102-0 अन्य अदालती न्या	2-00-सिविल सत्र एवं यालय		3.00	PIN	000000	
Deduct:Commission			0.00	Remarks(If Any)		
Total/NetAmount			₹3.00	Three Rupees and	Zero Paisa Only	11.
SBI Has F	Resumed Netb	anking Service 24*7 !	1	State P	Bank Of India	tinue

20. Click on **Continue** button

Continue पर क्लिक करें

21. Following two messages will be displayed one after another. निम्न दो संदेश एक के बाद एक दिखाये जायेंगे



- 22. You may note GRN Number and click on OK button to proceed for selected payment option from Net Banking/ Payment Gateway (Credit Card/ Debit Card) /BHIM UPI GRN नंबर को नोट करें और OK क्लिक कर चयनित भुगतान विकल्प यथा नेट बैंकिंग/क्रेडिट/डेबिट कार्ड/भीम यूपीआई द्वारा भुगतान की प्रक्रिया प्रारंभ करे।
- 23. Make the payment to complete the transaction.
- भुगतान कर संव्यवहार पूर्ण करें।
- 24. **Payment successful** message will be displayed by concerned bank. संबंधित बैक या संस्थान द्वारा सफल भुगतान का संदेश दिया जायेगा।

verify the details you h	nave entered. Do you
	Cancel OK
9356753 g additional dialogs	
ок	

25. Thereafter, bank will redirect to eGRAS website and eGRAS will display a Payment successful message and will also display Challan Receipt of eGRAS. Print of this receipt is not required.

इसके पश्चात बैंक, उपयोगकर्ता को स्वतः ईग्रास की वेबसाईट पर पहुंचा देगा। यहां पर ईग्रास द्वारा सफल भुगतान का संदेश दिया जायेगा आैर ईग्रास चालान रसीद दिखाई जायेगी। इसका प्रिंट लेने की आवश्यकता नहीं है।

eGRAS	S Challan Receipt
GRN	39356753
For Amount	<b>₹ 10.00</b> (Ten Rupees )
Bank Reference No.	IK0ANRXXF9
Bank CIN	000632666480320052020
Payment Date	20-May-2020
Status	Success
ou Will Redirect Bac	k In: 39 Seconds

- 26. Click Back to Department web site button to return to ePay website. Back to Department web site पर क्लिक करें जिससे आप पूनः ईपे पोर्टल पर पहुंच जायेंगे।
- 27. ACKNOWLEDGMENT slip from eCourts ePay will be displayed like this, Please Print or Download PDF. It is important to note that this PDF is required as proof of payment of Fine. Therefore, do not forget to print or download this PDF. You my also obtain print of eGRAS challan again by clicking on Print Acknowledgement.

ई-पे पोर्टल पर निम्नानुसार ACKNOWLEDGMENT slip दिखाई देगी। इस ACKNOWLEDGMENT slip को प्रिंट करना या पीडीएफ डाउनलोड करना सुनिश्चित करें क्योंकि यह जुर्माना राशि के भुगतान के प्रमाण के रूप में आवश्यक होगी। अतः इसे प्रिंट करना या पीडीएफ डाउनलोड करना न भूलें। आप Print Acknowledgement पर क्लिक करके ई-ग्रास द्वारा जारी चालान का प्रिंट भी प्राप्त कर सकते हैं।

eC	ePay Courts Digital Payment	€
	Transaction Successful	
A	CKNOWLEDGEMENT DJ ADJ Baran HQ	
Case Number	Session Case/0000001/2020	
Received Sum of Rs	Rs 3.00 towards Fine.	
From Shri/Shrimati	Mamta Bai	
Transaction Id	FRJBR01202042L	
Bank Grn	39402259	
Date	2020-05-24 16:50:48.962983	
Mobile	9414280329	
Note : Acknowledgement is sub	ject to realization of the amount.	
	Print Acknowledgement	
	Print Download Pdf	
	Thank You	
	THE REPORT	

28. Use this ACKNOWLEDGEMENT slip as proof of payment of fine and submit it in the concerned court. Court will deface/cancel the it so that it is not used elsewhere.

इस ACKNOWLEDGMENT slip को संबंधित न्यायालय में जुर्माना राशि जमा होने के सबूत के रूप में प्रस्तुत करें। न्यायालय स्टाफ द्वारा इसे डिफेस या निरस्त किया जायेगा जिससे इसका अन्यत्र उपयोग नहीं किया जा सके।

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